

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **26.04.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Crosby Engineering Pvt Ltd
Vs
Freeworld Exports Pvt Ltd

MAIN PETITION NUMBER : IBA/642/2019

(IA/MA) APPLICATION NUMBERS

IA/517(CHE)/2023

ORDER

Present: Mr. A.G.Sathyarayanan, Ld. Counsel for Applicant.
Mr. S.Sathiyarayanan, Ld. Counsel for Respondent.

Heard.

As on date, the Liquidator / Respondent has been replaced by new Liquidator and he has taken charge of the proceedings.

About 7 (seven) applications relating to PUFEE transactions are pending which are listed on 13.06.2024.

Ld. Counsel for the Respondent submits that though the Applicant had sent a mail showing its intention to give the scheme but till date no such scheme has been given. He also submits that valuation report is expected shortly.

List the application for hearing on **13.06.2024** with the other applications.

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**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

MS

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**[SANJIV JAIN]
MEMBER (JUDICIAL)**